

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. †1975
TO BE ANSWERED ON 30.07.2018
SCHEMES FOR ST STUDENTS

†1975. SHRI RAMESH CHANDER
KAUSHIK:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the present number of ongoing schemes implemented by the Government for the students belonging to Scheduled Tribe (ST) communities;
- (b) the amount allocated under these schemes, State-wise;
- (c) whether any time limit has been set for these schemes; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

- (a) There are 9 number of ongoing schemes presently being run by the Ministry for the students belonging to Scheduled Tribe (ST) communities. The names of these schemes are given at **Annexure-I**.
- (b) Most of the schemes/activities are demand driven. Funds are not allocated State-wise under these schemes. However, State-wise funds are approved under certain schemes like Grants under Article 275(1) of the Constitution for Eklavya Model Residential Schools to provide quality middle and high school level education to Scheduled Tribe students in remote areas, Development of Particularly Vulnerable Tribal Groups for education activities and Special Central Assistance to Tribal Sub Scheme for Boys & Girls Hostels for STs and other educational activities as given at **Annexure-II & Annexure-III**. Proposals are received from State Governments and are placed before Project Appraisal Committee (PAC) in the Ministry for appraisal and approval and funds are released accordingly.
- (c) & (d) Since, these are ongoing schemes, no timeline has been set. However, the Scholarship for Higher Education component under the scheme “National Fellowship and Scholarship for Higher Education for ST students” is online scheme in National Scholarship Portal (NSP) and the timelines are as per National Scholarship Portal. As for Fellowships and National Overseas Scholarships, disbursement of scholarship for renewal is a continuous process and for fresh candidates disbursement is subject to selection for the year as per the scheme guidelines.

Annexure referred in reply to part(a) of Lok Sabha Unstarred Question No. †1975 for 30-07-2018 asked by SHRI RAMESH CHANDER KAUSHIK regarding 'Schemes for ST Students'.

Details of Schemes for ST Students presently being run by the Ministry of Tribal Affairs

Sl.No.	Name of Scheme
1	Pre-Matric Scholarship for ST students
2	Post Matric Scholarship for ST students
3	National Overseas Scholarship (NOS) for ST students
4	National Fellowship and Scholarship for Higher Education for ST students
5	Grants-in-Aid to Voluntary Organisation working for the welfare of Scheduled Tribes
6	Strengthening Education among ST girls in Low Literacy Districts
7	Grants under Article 275(1) of the Constitution
8	Development of Particularly Vulnerable Tribal Groups
9	Special Central Assistance to Tribal Sub Scheme*

Note: -*It has been decided to discontinue the three schemes namely (i) Scheme of Girls & Boys Hostels in Tribal Areas, (ii) Scheme of Ashram Schools in Tribal Areas and (iii) Scheme of Vocational Training Centre in Tribal Areas from 2018-19 and the intervention is to be subsumed under the Scheme Special Central Assistance to Tribal Sub Scheme (SCA to TSS).

Annexure referred in reply to part(b) of Lok Sabha Unstarred Question No. †1975 for 30-07-2018 asked by SHRI RAMESH CHANDER KAUSHIK regarding 'Schemes for ST Students'.

Statement showing funds approved for Education Sector under Art. 275(1) and PVTG during 2018-19 (as on 13.07.2018)

(Rs. in lakh)

S. No.	State	Art. 275(1)	PVTG	Total
1.	Andhra Pradesh	2545.58	207.00	2752.58
2.	Arunachal Pradesh	1767.6	0.00	1767.6
3.	Bihar	2193.52	221.00	2414.52
4.	Chhattisgarh	12362.52	0.00	12362.52
5.	Gujarat	10210.29	0.00	10210.29
6.	Himachal Pradesh	803.54	0.00	803.54
7.	Jammu & Kashmir	4234.68	0.00	4234.68
8.	Jharkhand	6453.75	0.00	6453.75
9.	Karnataka	856.38	0.00	856.38
10.	Kerala	976.33	0.00	976.33
11.	Madhya Pradesh	9262.06	0.00	9262.06
12.	Maharashtra	5247.35	371.30	5618.65
13.	Manipur	1869.55	0.00	1869.55
14.	Meghalaya	3179.15	0.00	3179.15
15.	Mizoram	2151.75	0.00	2151.75
16.	Nagaland	1513.54	0.00	1513.54
17.	Odisha	12342.8	400.00	12742.8
18.	Rajasthan	7557.53	877.91	8435.44
19.	Sikkim	761.51	0.00	761.51
20.	Tamil Nadu	955.40	250.60	1206.00
21.	Telangana	3647.95	0.00	3647.95
22.	Tripura	1709.2	164.20	1873.4
23.	Uttar Pradesh	1145.45	0.00	1145.45
24.	Uttarakhand	838.89	0.00	838.89
25.	West Bengal	3523.49	2.72	3526.21
Total		98109.81	2494.73	100604.54

Annexure referred in reply to part(b) of Lok Sabha Unstarred Question No. †1975 for 30-07-2018 asked by SHRI RAMESH CHANDER KAUSHIK regarding 'Schemes for ST Students'.

Statement showing funds approved for Hostels and other educational activities under SCA to TSS during 2018-19 (as on 19.07.2018)

(Rs. in lakh)

S. No.	State	SCA to TSS		
		Fund approved for Hostel	No. of seats created	Other Education activities
1	Andhra Pradesh	0		0
2	Arunachal Pradesh	0		0
3	Assam	0		0
4	Bihar	1104.91	600	0
5	Chhattisgarh	10034.45		435.49
6	Goa	0		0
7	Gujarat	0		1437.33
8	Himachal Pradesh	25.00		757.43
9	Jammu & Kashmir	0		0
10	Jharkhand	340.00	128	2277.57
11	Karnataka	0		0
12	Kerala	400.00		0
13	Madhya Pradesh	0		14073.54
14	Maharashtra	0		1670.58
15	Manipur	0		0
16	Meghalaya	0		0
17	Mizoram	0		0
18	Nagaland	0		0
19	Orissa	0		2700.00
20	Rajasthan	0		0
21	Sikkim	0		230.00
22	Tamil Nadu	0		0
23	Telangana	0		950.89
24	Tripura	0		77.47
25	Uttar Pradesh	0		795.55
26	Uttarakhand	0		0
27	West Bengal	0		1095.95
	Total	11904.36	728	26501.8